

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.05.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao Vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra,

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(CAA)No.28/BB/2018	For hearing	230-232	M/s Shriprop Housing Pvt Ltd	Uday Shankar Associates		

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ORDER

Heard Counsel for Petitioner.
O.L report is not received.
Post the case to 17/07/2018.


MEMBER (T)


MEMBER (J)